## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 170/621A/NCLT/AHM/2016 (New) CA No. 73/621A/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBERJUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

Safal Buildcon Pvt. Ltd. Name of the Company:

Section of the Companies Act: <u>Section 129 of the Companies Act, 2013</u>

SIGNATURE REPRESENTATION DESIGNATION S.NO. NAME (CAPITAL LETTERS)

1. MAHESH CAUPTA PCC

1) Rupsh Dallesh Burkhalt Gupt

2) kajesu barrublet palish Gar

Applicants)

Learned PCS Mr. Mahesh C. Gupta present for the Petitioner. Heard Learned PCS.

List the matter on 04.10.2016 for orders.

(BIKKI RAVEENDRA BABU)

MEMBER JUDICIAL

Dated this the 29<sup>th</sup> day of September, 2016